

RESUME OF WORK DONE BY LOK SABHA

**FOURTEENTH LOK SABHA
FOURTH SESSION, 2005**

LOK SABHA SECRETARIAT, NEW DELHI

July, 2005 / Asadha, 1927 (Saka)

RESUME OF WORK DONE BY LOK SABHA

FOURTEENTH LOK SABHA — FOURTH SESSION
(*25th February to 13th May, 2005*)



LOK SABHA SECRETARIAT
NEW DELHI

July, 2005/Asadha, 1927 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fourteenth Lok Sabha during the Fourth Session *i.e.* from the 25th February to 13th May, 2005.

NEW DELHI;
July, 2005
Asadha, 1927 (*Saka*)

G.C. MALHOTRA,
Secretary-General.

CONTENTS

	PAGE
1. DURATION OF SESSION	1
2. ADJOURNMENT MOTION	2
3. BILLS	
(i) Government Bills	3
(ii) Bills referred to Standing Committees	8
(iii) Private Members' Bills	11
4. CALLING ATTENTION	18
5. COMMITTEES	
(i) Financial Committees	21
(ii) Standing Committees	22
(iii) Committees other than Financial and Standing Committees	24
6. FINANCIAL BUSINESS	
(i) Railway Budget	26
(ii) General Budget	27
(iii) Budget in respect of State of Goa	30
(iv) Budget in respect of State of Bihar	31
7. LEAVE OF ABSENCE	32
8. MOTIONS	
(i) Motions under Rules 191 and 342	33
(ii) Motions under Rule 388 for suspension of Rules	34
9. OATH OR AFFIRMATION	35
10. OBITUARY REFERENCES	36
11. PAPERS LAID ON THE TABLE	39
12. PETITIONS	40
13. PRESIDENT's ADDRESS	41

	PAGE
14. QUESTIONS	
(i) Starred	42
(ii) Short Notice.....	42
(iii) Unstarred	42
(iv) Half-an-Hour discussions arising out of answers to questions	43
15. RESIGNATION BY MEMBER	44
16. RESOLUTIONS	
(i) Government Resolutions	45
(ii) Statutory Resolutions	46
(iii) Private Members' Resolutions	48
17. SHORT DURATION DISCUSSION UNDER RULE 193	50
18. Sittings of Lok Sabha	52
19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN ANNOUNCEMENTS/OBSERVATIONS/REFERENCES/RULINGS	53
20. STATEMENTS	
(i) Statements made/laid by Ministers under Rule 372 and Direction 73A	54
(ii) Matters under Rule 377—Position regarding receipt of replies from Ministries concerned (as on 27.06.2005)	63
(iii) Statement showing time taken owing to interruptions in the House during Fourth Session, 14th Lok Sabha	64
(iv) Statement indicating matters raised after Question Hour and before taking up of the listed business and the time taken thereon	67
21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	69

1. DURATION OF SESSION

Date of Commencement	:	*25 February, 2005
Date of Adjournment <i>Sine die</i>	:	**13 May, 2005
Date of Prorogation of the House	:	17 May, 2005
Total Number of days of Session	:	78 days
Number of actual sittings	:	38 days
Number of Hours of sittings	:	212 hours 22 minutes

*The first sitting commenced with the playing of National Anthem.

**In order to enable the Standing Committees to consider the Demands for Grants, the House was adjourned on 24.03.2005 to meet again on 18.04.2005. As 18.4.2005 was declared a holiday on account of Ram Navami, the sitting fixed for 18.4.2005 was cancelled. The House, accordingly, met on 19.4.2005 and sittings continued till 13.5.2005. The sitting ended with the playing of National Song.

2. ADJOURNMENT MOTION BROUGHT BEFORE THE HOUSE

Sl. No.	Subject	Name of the members who had tabled notices	Date on which brought before the House	Time taken	Remarks
1.	The dismissal of the duly elected Government of Shri Manohar Parikkar, Chief Minister of Goa by the Governor of the State	Shri L.K. Advani	1.3.2005	0 32	After hearing Shri L.K. Advani, Leader of Opposition and Shri Pranab Mukherjee, Leader of the House, Hon'ble Speaker while giving a ruling, withheld his consent to the motion.

3. Bills

(i) Government Bills

Sl.No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Finance Bill, 2005	28.2.2005	-	28.4.2005 29.4.2005 2.5.2005	10 21	59	39	Passed, as amended
2.	The Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005	10.3.2005	-	3.5.2005	0 45	1	-	Passed
3.	The Appropriation (Railways) Votes on Account Bill, 2005	15.3.2005	-	15.3.2005	0 02	-	-	Passed
4.	The Appropriation (Railways) Bill, 2005	15.3.2005	-	15.3.2005	0 02	-	-	Passed
5.	The Appropriation (Vote on Account) Bill, 2005	17.3.2005	-	17.3.2005	0 04	-	-	Passed
6.	The Appropriation Bill, 2005	17.3.2005	-	17.3.2005	0 04	-	-	Passed

1	2	3	4	5	6	7	8	9
7.	The Patel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Repeal Bill, 2005, as passed by Rajya Sabha	-	18.3.2005	23.3.2005	0 13	-	-	Passed
8.	*The Patents (Amendment) Bill, 2005	18.3.2005	-	22.3.2005	4 57	43	23	Passed, as amended Passed
9.	The Goa Appropriation (Vote on Account) Bill, 2005	18.3.2005	-	18.3.2005	0 02	-	-	Passed
10.	The Goa Appropriation Bill, 2005	18.3.2005	-	18.3.2005	0 02	-	-	Passed
11.	The Actuaries Bill, 2005	19.3.2005	-	-	-	-	-	Pending
12.	The Bihar Appropriation (Vote on Account) Bill, 2005	19.3.2005	-	19.3.2005	0 02	-	-	Passed
13.	The Bihar Appropriation Bill, 2005	19.3.2005	-	19.3.2005	0 02	-	-	Passed
14.	The Pension Fund Regulatory and Development Authority Bill, 2005	21.3.2005	-	-	-	-	-	Pending
15.	The Appropriation (Railways) No. 2 Bill, 2005	20.4.2005	-	20.4.2005	0 04	-	-	Passed
16.	The Hire-Purchase Repeal Bill, 2005, as passed by Rajya Sabha	-	25.4.2005	13.5.2005	0 09	-	-	Passed
17.	The Appropriation (No. 2) Bill, 2005	27.4.2005	-	27.4.2005	0 02	-	-	Passed
18.	The Prevention of Money-laundering (Amendment) Bill, 2005	29.4.2005	-	6.5.2005	0 35	-	-	Passed
19.	The Navy (Amendment) Bill, 2005, as passed by Rajya Sabha	-	2.5.2005	4.5.2005	0 29	-	-	Passed

20.	The Commissions for Protection of Child Rights Bill, 2005	2.5.2005	-	-	-	-	-	Pending
21.	The Coastal Aquaculture Authority Bill, 2005, as passed by Rajya Sabha	-	4.5.2005	5.5.2005	2	25	-	Passed
22.	The Code of Criminal Procedure (Amendment) Bill, 2005, as passed by Rajya Sabha	-	6.5.2005	9.5.2005	2	45	-	Passed
23.	The University of Allahabad Bill, 2005, as passed by Rajya Sabha	-	9.2.2005	11.5.2005	1	25	-	Passed
24.	The Special Economic Zones Bill, 2005	9.5.2005	-	10.5.2005 (Consideration and passing)	1	51	1	Passed, as amended
25.	The Credit Information Companies (Regulation) Bill, 2005, as passed by Rajya Sabha	-	10.5.2005	13.5.2005	0	55	-	Passed

5

*The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Patents (Amendment) Ordinance, 2004 (No. 7 of 2004) promulgated by the President on 26 December, 2004.

1	2	3	4	5	6	7	8	9
26.	The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005	10.5.2005	-	12.5.2005	1 19	-	-	Passed
27.	The Bihar Value Added Tax Bill, 2005	10.5.2005	-	11.5.2005	1 41	-	-	Passed
28.	The Right to Information Bill, 2004	23.12.2004 (Earlier Session)	-	10.5.2005 11.5.2005	3 26	150	150	Passed, as amended
29.	The Private Security Agencies (Regulation) Bill, 2005, as passed by Rajya Sabha	-	11.5.2005	12.5.2005	0 55	-	-	Passed
30.	The Admiralty Bill, 2005	11.5.2005	-	-	-	-	-	Pending
31.	The Small and Medium Enterprises Development Bill, 2005	12.5.2005	-	-	-	-	-	Pending
32.	The Taxation Laws (Amendment) Bill, 2005	12.5.2005	-	-	-	-	-	Pending
33.	The High Court and Supreme Court Judges (Salaries and Conditions of Services) Amendment Bill, 2005	12.5.2005	-	-	-	-	-	Pending
34.	The Banking Regulation (Amendment) Bill, 2005	13.5.2005	-	-	-	-	-	Pending
35.	The Reserve Bank of India (Amendment) Bill, 2005	13.5.2005	-	-	-	-	-	Pending

SUMMARY

1. Bills pending at the end of the last Session	11
2. Bills introduced	26
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	8
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	1
7. Bills passed	26
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills—part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/Speaker	16
18. Bills reported by Standing Committees	10
19. Bills pending at the end of Fourth Session of Fourteenth Lok Sabha	19

(ii) Bills referred to the standing committees and presentation/laying of reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ date of reference	Date of presentation/laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Criminal Laws (Amendment) Bill, 2003	22.8.2003 (RS)	Chairman	Home Affairs (17.8.2004)	2.3.2005	Pending in Rajya Sabha
2.	The Cantonments Bill, 2003	22.12.2003 (RS)	Speaker	Defence (23.8.2004)	10.5.2005	Pending in Rajya Sabha
3.	The Cost and Works Accountants (Amendment) Bill, 2003	23.12.2003 (RS)	Speaker	Finance (23.8.2004)	25.2.2005	Pending in Rajya Sabha
4.	The Company Secretaries (Amendment) Bill, 2003	23.12.2003 (RS)	Speaker	Finance (23.8.2004)	25.2.2005	Pending in Rajya Sabha
5.	The Chartered Accountants (Amendment) Bill, 2003	23.12.2003 (RS)	Speaker	Finance (23.8.2004)	25.2.2005	Pending in Rajya Sabha
6.	The Credit Information Companies (Regulation) Bill, 2004	6.12.2004 (RS)	Speaker	Finance (14.12.2004)	25.2.2005	Passed
7.	The Andhra Pradesh Legislative Council Bill, 2004	16.12.2004 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (28.12.2004)	24.3.2005	Pending in Lok Sabha

1	2	3	4	5	6	7
8.	The University of Allahabad Bill, 2004	20.12.2004 (RS)	Chairman	Human Resource Development (27.12.2004)	27.4.2005	Passed
9.	The Hindu Succession (Amendment) Bill, 2004	20.12.2004 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (27.12.2004)	13.5.2005	Pending in Rajya Sabha
10.	The Right to Information Bill, 2004	23.12.2004 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (31.12.2004)	21.3.2005	Passed
11.	The Standards of Weights and Measures (Enforcement) Amendment Bill, 2005	10.3.2005 (RS)	Speaker	Food, Consumer Affairs and Public Distribution (28.3.2005)	—	Pending with Committee
12.	The Standards of Weights and Measures (Amendment) Bill, 2005	10.3.2005 (RS)	Speaker	Food, Consumer Affairs and Public Distribution (28.3.2005)	—	Pending with Committee
13.	The Pension Fund Regulatory and Development Authority Bill, 2005	21.3.2005 (LS)	Speaker	Finance (24.3.2005)	—	Report by 30.6.2005
14.	The Indian Medicine Central Council (Amendment) Bill, 2005	23.3.2005 (RS)	Chairman	Health and Family Welfare (19.4.2005)	—	Pending with Committee
15.	The Homoeopathy Central Council (Amendment) Bill, 2005	23.3.2005 (RS)	Chairman	Health and Family Welfare (19.4.2005)	—	Pending with Committee
16.	The Commissions for Protection of Child Rights Bill, 2005	2.5.2005 (LS)	Chairman	Human Resource Development (30.5.2005)	—	Pending with Committee

1	2	3	4	5	6	7
17.	The Manipur University Bill, 2005	4.5.2005 (RS)	Chairman	Human Resource Development (6.5.2005)	—	Pending with Committee
18.	The Drugs and Cosmetics (Amendment) Bill, 2005	10.5.2005 (RS)	Chairman	Health and Family Welfare (19.5.2005)	—	Pending with Committee
19.	The Disaster Management Bill, 2005	11.5.2005 (RS)	Chairman	Home Affairs (30.5.2005)	—	Pending with Committee
20.	The Actuaries Bill, 2005	19.3.2005 (LS)	Speaker	Finance (17.5.2005)	—	Pending with Committee
21.	The Admiralty Bill, 2005	11.5.2005 (LS)	Chairman	Transport, Tourism and Culture (30.5.2005)	—	Pending with Committee
22.	The Small and Medium Enterprises Development Bill, 2005	12.5.2005 (LS)	Chairman	Industry (30.5.2005)	—	Pending with Committee
23.	The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2005	12.5.2005 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (30.5.2005)	—	Pending with Committee
24.	The Taxation Laws (Amendment) Bill, 2005	12.5.2005 (LS)	Speaker	Finance (17.5.2005)	—	Pending with Committee
25.	The Banking Regulation (Amendment) Bill, 2005	13.5.2005 (LS)	Speaker	Finance (17.5.2005)	—	Pending with Committee
26.	The Reserve Bank of India (Amendment) Bill, 2005	13.5.2005 (LS)	Speaker	Finance (17.5.2005)	—	Pending with Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ Remarks
1	2	3	4	5	6	7	8	9
1.	The Population Control Bill, 2004 by Shri R. Sambasiva Rao, M.P.	11.3.2005	—	—	H	M	—	Pending
2.	The Constitution (Amendment) Bill, 2004 (<i>Amendment of article 80, etc.</i>) by Shri Pawan Kumar Bansal, M.P.	11.3.2005	—	—	—	—	—	Pending
3.	The Provision of Identification Marks on Security Papers Bill, 2005 by Shri S.P.Y. Reddy, M.P.	11.3.2005	—	—	—	—	—	Pending
4.	The Constitution (Amendment) Bill 2005 (<i>Insertion of new article 25A</i>) by Shri Yogi Aditya Nath, M.P.	11.3.2005	—	—	—	—	—	Pending
5.	The Constitution (Amendment) Bill 2005 (<i>Omission of article 44, etc.</i>) by Shri Yogi Aditya Nath, M.P.	11.3.2005	—	—	—	—	—	Pending
6.	The Constitution (Amendment) Bill 2005 (<i>Amendment of article 1</i>) by Shri Yogi Aditya Nath, M.P.	11.3.2005	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
7.	The Central Himalayan States Development Council Bill, 2005 by Shri Bachi Singh Rawat, M.P.	11.3.2005	—	—	—	—	—	Pending
8.	The Population Control Bill, 2005 by Shri Bachi Singh Rawat, M.P.	11.3.2005	—	—	—	—	—	Pending
9.	The Bureau of Accountability Bill, 2005 by Shri Mohan Singh, M.P.	11.3.2005	—	—	—	—	—	Pending
10.	The Constitution (Amendment) Bill, 2005 <i>(Substitution of new article for article 37)</i> by Shri Mohan Singh, M.P.	11.3.2005	—	—	—	—	—	Pending
11.	The Free and Uniform Education Bill, 2005 by Shri Brajesh Pathak, M.P.	11.3.2005	—	—	—	—	—	Pending
12.	The Free and Compulsory Education Bill, 2005 by Shri Brajesh Pathak, M.P.	11.3.2005	—	—	—	—	—	Pending
13.	The Constitution (Amendment) Bill, 2005 <i>(Amendment of article 324)</i> by Shri Mohan Singh, M.P.	11.3.2005	—	—	—	—	—	Pending
14.	The Scheduled Castes and Scheduled Tribes (Reservation in Services) Bill, 2005 by Shri Brajesh Pathak, M.P.	11.3.2005	—	—	—	—	—	Pending
15.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2005 <i>(Amendment of the Schedule)</i> by Shri Basudeb Acharia, M.P.	11.3.2005	—	—	—	—	—	Pending
16.	The Poor and Destitute Widows (Rehabilitation and Welfare) Bill, 2005 by Shri Ramdas Athawale, M.P.	11.3.2005	—	—	—	—	—	Pending

17.	The Abolition of Begging Bill, 2005 by Shri Ramdas Athawale, M.P.	11.3.2005	—	—	—	Pending
18.	The Delimitation (Amendment) Bill, 2005 <i>(Amendment of section 2) by</i> Shri Bachi Singh Rawat, M.P.	11.3.2005	—	—	—	Pending
19.	The Tobacco Growers (Benefit) Bill, 2005 by Shri R. Sambasiva Rao, M.P.	11.3.2005	—	—	—	Pending
20.	The Electricity (Priority Supply to Rural Areas and Agriculture Sector) Bill, 2005 by Shri R. Sambasiva Rao, M.P.	11.3.2005	—	—	—	Pending
21.	The Prevention of Insults to National Honour (Amendment) Bill, 2005 <i>(Insertion of new section 4) by</i> Shri R. Sambasiva Rao, M.P.	11.3.2005	—	—	—	Pending
22.	The Protection of Privacy and Prevention of Video Voyeurism Bill, 2005 by Shri Pawan Kumar Bansal, M.P.	11.3.2005	—	—	—	Pending
23.	The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 2005 <i>(Insertion of new sections 13AB, 13AC and 13AD) by</i> Shri Iqbal Ahmed Saradji, M.P.	11.3.2005	—	—	—	Pending
24.	The Crop Insurance Bill, 2005 by Shri Iqbal Ahmed Saradji, M.P.	11.3.2005	—	—	—	Pending
25.	The Compulsory Military Training Bill, 2005 by Shri Iqbal Ahmed Saradji, M.P.	11.3.2005	—	—	—	Pending

1	2	3	4	5	6	7	8	9
26.	The Abolition of Child Labour Bill, 2005 by Shri Iqbal Ahmed Saradji, M.P.	11.3.2005	—	13.5.2005	1-04	—	—	Discussion on motion for consideration was not concluded Pending
27.	The Compulsory Registration of Religious Conversions Bill, 2005 by Shri Kashiram Rana, M.P.	11.3.2005	—	—	—	—	—	Pending
28.	The Airlines (Penalty for Delays) Bill, 2005 by Shri Kashiram Rana, M.P.	11.3.2005	—	—	—	—	—	Pending
29.	The Government of Union Territory of Daman and Diu Bill, 2005 by Shri Dahyabhai V. Patel, M.P.	11.3.2005	—	—	0 - 18 minutes taken on introduction of Bills from S. Nos. 1 to 29	—	—	Pending
30.	The Compulsory Voting Bill, 2004 by Shri Bachti Singh Rawat, M.P.	9.7.2004	—	17.12.2004 (3rd Session) 11.3.2005 24.3.2005 29.4.2004 (3rd Session)	5 - 21 06 minutes taken during	1	—	Negated on 29.4.2005
31.	The Special Courts for Women Bill, 2005 by Shrimati Daggubati Purandeswari, M.P.	24.3.2005	—	—	—	—	—	Pending

32.	The Youth Welfare Bill, 2005 by Shrimati Krishna Tirath, M.P.	24.3.2005	—	—	—	Pending
33.	The Safai Karamcharis Insurance Scheme Bill, 2005 by Shrimati Krishna Tirath, M.P.	24.3.2005	—	—	—	Pending
34.	The Indian Penal Code (Amendment) Bill, 2005 <i>(Amendment of section 304, etc.)</i> by Shrimati Krishna Tirath, M.P.	24.3.2005	—	—	—	Pending
35.	The High Court of Tripura Bill, 2005 by Shri Khagen Das, M.P.	24.3.2005	—	—	—	Pending
36.	The Representation of the People (Amendment) Bill, 2005 <i>(Amendment of section 8)</i> by Shri Mohan Singh, M.P.	24.3.2005	—	—	—	Pending
37.	The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005 by Shri Ajit Singh, M.P.	24.3.2005	—	—	0 - 04 minutes taken on introduc- tion of Bills from Sl. Nos. 31 to 37	Pending
38.	The Constitution (Amendment) Bill, 2005 <i>(Amendment of article 16 and Ninth Schedule)</i> by Shri Mani Charenamei, M.P.	29.4.2005	—	—	—	Pending
39.	The State of Uttarakhand (Regularisation and Conversion of the Pre-1980 Settlements on Forest Lands into Revenue Lands) Bill, 2005 by Shri K.C. Singh "Baba", M.P.	29.4.2005	—	—	0 - 04 minutes taken on introduction of Bills at 38 and 39	Pending

1	2	3	4	5	6	7	8	9
40.	The Regional Rural Banks (Amendment) Bill, 2004 (<i>Amendment of section 2, etc.</i>) by Shri Basudeb Acharya, M.P.	3.12.2004	—	29.4.2005 13.5.2005	2 - 48	—	—	Negatived on 13.5.2005
41.	The Indian Penal Code (Amendment) Bill, 2005 (<i>Amendment of section 375</i>) by Shri Abdulkutty, M.P.	13.5.2005	—	—	—	—	—	Pending
42.	The Constitution (Amendment) Bill, 2005 (<i>Amendment of articles 124 and 217</i>) by Shri Abdulkutty, M.P.	13.5.2005	—	—	—	—	—	Pending
43.	The Constitution (Amendment) Bill, 2005 (<i>Amendment of the Seventh Schedule</i>) by Shrimati Daggubati Purandeswari, M.P.	13.5.2005	—	—	—	—	—	Pending
44.	The Commercial Crops Workers (Welfare) Bill, 2005 by Shri Abdulkutty, M.P.	13.5.2005	—	—	0 - 04 minutes taken on introduction of Bills from Sl. Nos.	—	—	Pending
					41 to 44			

SUMMARY

(Private Members' Bills)

1. Bills pending at the end of the last session	65
2. Bills introduced	42
3. Bills withdrawn	NIL
4. Bills negatived	02
5. Bills removed from the Register of Pending Bills	01
6. Bills part-discussed	01
7. Bills pending at the end of the Session <i>vide</i> para No. 1255 of Bulletin-Part II, dated 31.5.05	104

4. CALLING ATTENTION

18

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken
				H. M.
*1.	Situation arising out of inordinate delay in merging Indian Iron & Steel Company (ISCO) with Steel Authority of India Limited and steps taken by the Government in regard thereto.	Shri Basudeb Acharia	Shri Ram Vilas Paswan 24.3.2005	00 32
*2.	Situation arising out of the huge non-performing assets in the banks due to default in payment of loans mainly by big borrowers and steps taken by the Government in regard thereto.	Shri Gurudas Dasgupta	Shri P.Chidambaram 29.4.2005	00 47
*3.	Need to promote sports and to create more infrastructure for development of sports complexes in the country.	Smt. Jyotirmoyee Sikdar	Shri Sunil Dutt 2.5.2005	00 38
*4.	Situation arising out of increasing incidents of female foeticide resulting in fall in sex ratio adverse to females in the country and steps taken by the Government in regard thereto.	Shri Gurudas Dasgupta	Dr. A. Ramadoss 3.5.2005	00 23
*5.	Situation arising out of disinvestment of Juhu Beach Centaur Hotel, Mumbai and steps taken by the Government in regard thereto.	Shri Basudeb Acharia	Shri P.Chidambaram 4.5.2005	00 30

*6.	Situation arising out of recent decision of the All India Radio to discontinue services from Delhi in Five regional languages and steps taken by the Government in regard thereto.	Shri Sarbananda Sonowal	Shri S.Jaipal Reddy 5.5.2005	00	26
*7.	Need to upgrade the newly opened Kendriya Vidyalayas in Leh and Kargil districts of Ladakh and steps taken by the government in this regard.	Shri Thupstan Cheewang	Shri M.A.A. Fatmi 6.5.2005	00	15
*8.	Situation arising out of non-finalization of National Coal Workers Wage Agreement-VII and steps taken by the Government in regard thereto.	Shri Basudeb Acharia	Dr. Dasari Narayan Rao 9.5.2005	00	28
*9.	Situation arising out of non-implementation of instructions and guidelines by the State Governments, issued by the Environment and Forest Department for regularizing the forest land being cultivated by the farmers prior to 1980 and steps taken by the Government in regard thereto.	Shri Madhusudan Mistry	Shri A.Raja 10.5.2005	00	31
10.	Situation arising out of fall in price of Chillies in Tamil Nadu and Andhra Pradesh causing hardship to the chilli growers and steps taken by the Government in regard thereto.	Dr. Babu Rao Mediyam	Shri Kanti Lal Bhuria 11.5.2005	00	20

* The Chair allowed some Members, whose names were not in the List of Business, to seek clarifications.

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken
				H. M.
*11.	Problems being faced by traditional fishermen in the country and steps taken by the government in this regard.	Shri M.P. Veerendra Kumar	Shri Kanti Lal Bhuria 12.5.2005	00 23
@12.	Situation arising out of alleged irregular sale of Kovalam Ashoka beach resort at Trivandrum to M Far Hotel Private Ltd. and steps taken by the government in regard thereto.	Shri P. Karunakaran	Smt. Renuka Chowdhury 12.5.2005	00 04
*13.	Situation arising out of alleged violation of Payment of Wages Act and Payment of Minimum Wages Act and the need to enact a comprehensive legislation for the unorganized labour in the country and steps taken by the Government in this regard.	Shri Gurudas Dasgupta	Shri K.S. Rao 13.5.2005	00 49

* The Chair allowed some Members, whose names were not in the List of Business, to seek clarifications.

@ In response to the Calling Attention, the Minister of Tourism stated that the matter is *sub-judice* and it would not be appropriate to offer her comments at this point.

5. COMMITTEES

(i) Financial Committees

Sl. No.	Name of Committees	Date of constitu- tion	Duration		Average percentage of attendance	Study Tours/ Local Visits under- taken	Reports presented		Remarks
			H.	M			Original	Action Taken	
1	2	3	4	5	6	7	8	9	10
1.	Committee on Estimates	26.8.2004	3	3	05	47.7%	—	3	—
2.	Committee on Public Undertakings	*27.8.2004 **2.5.2005	2 1	1 0	30 45	50% and 73% 36%	—	1 —	1 —
3.	Committee on Public Accounts	*27.8.2004	2	1	00	50%	—	4	3
									12 Action Taken Statements were also laid in the House
**29.4.2005 Total:		—	—	—	—	—	—	—	5

*For 2004-2005.

**For 2005-2006.

(ii) Standing Committees

Sl. No.	Name of Committees	Date of constitution	No. of sittings	Duration H. M	Average percentage of attendance	Study Tours/ Local Visits taken under taken	Reports presented Original Action Taken	Remarks	
1	2	3	4	5	6	7	8	9	10
1.	Committee on Agriculture	5.8.2004	5	7	33	45.16%	—	4	4
2.	Committee on Defence	5.8.2004	13	22	30	51%	—	#2	2
3.	Committee on Energy	5.8.2004	4	6	10	14.7%	—	2	2
4.	Committee on External Affairs	5.8.2004	6	12	20	44.5%	—	2	2
5.	Committee on Finance	5.8.2004	9	24	15	50.17%	—	\$10	—
6.	Committee on Food, Consumer Affairs and Public Distribution	5.8.2004	4	12	00	43.2%	—	2	2
7.	Committee on Labour	5.8.2004	7	11	45	47%	—	2	2
8.	Committee on Petroleum and Natural Gas	5.8.2004	3	5	30	45.2%	—	1	1
9.	Committee on Chemicals and Fertilizers	5.8.2004	4	4	45	42.43%	—	2	1
10.	Committee on Railways	5.8.2004	7	12	10	44.07%	—	2+1*=3	2 *9th Report on Railways (Amendment) Bill, 2004.
11.	Committee on Urban Development	5.8.2004	7	10	30	47.91%	—	2	2

12.	Committee on Coal and Steel	5.8.2004	3	7	00	65%	—	3	2	—
13.	Committee on Information Technology	5.8.2004	9	29	05	39.56%	—	6	4	—
14.	Committee on Water Resources (2004-2005)	5.8.2004	3	5	55	53%	—	1	—	—
15.	Committee on Social Justice and Empowerment	5.8.2004	4	7	15	51.60%	—	2	3	—
16.	Committee on Rural Development	20.7.2004	7	11	45	62.07%	—	4*	4@	—

One Report on Demands for Grants of the Ministry of Defence for the year 2005-2006 and one report on 'The Cantonments Bill, 2003'.

\$ Four Reports on the — (i) The Chartered Accountants (Amendments) Bill, 2003, (ii) The Cost and Works Accountants (Amendment) Bill, 2003, (iii) The Company Secretaries (Amendment) Bill, 2003 and (iv) The Credit Information Companies (Regulation) Bill, 2004: One Report on Widening of Tax Base and Evasion of Tax; and Five Reports on Demands for Grants of the Ministries of Finance (Departments of Eco. Affairs, Expenditure and Disinvestment and Revenue), Planning, Statistics and Programme Implementation and Company Affairs for the year 2005-2006.

*(i) Ninth Report on Demands for Grants (2005-2006) of the Department of Rural Development (Ministry of Rural Development);
(ii) Tenth Report on Demands for Grants (2005-2006) of the Department of Land Resources (Ministry of Rural Development);
(iii) Eleventh Report on Demands for Grants (2005-2006) of the Department of Drinking Water Supply (Ministry of Rural Development); and
(iv) Twelfth Report on Demands for Grants (2005-2006) of the Ministry of Panchayati Raj.

@ (i) Fifth Action Taken Report on the action taken by the Government on the recommendation contained in the Second Report (14th Lok Sabha) on DFG (2004-2005) of the Department of Land Resources (Ministry of Rural Development);
(ii) Sixth Action Taken Report on the action taken by the Government on the recommendation contained in the Fourth Report (14th Lok Sabha) on DFG (2004-2005) of the Ministry of Panchayati Raj;
(iii) Seventh Action Taken Report on the action taken by the Government on the recommendation contained in the First Report (14th Lok Sabha) on DFG (2004-2005) of the Department of Drinking Water Supply (Ministry of Rural Development); and
(iv) Eighth Action Taken Report on the action taken by the Government on the recommendation contained in the Third Report (14th Lok Sabha) on DFG (2004-2005) of the Department of Drinking Water Supply (Ministry of Rural Development).

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of Committees	Date of constitution	No. of sittings	Duration H. M	Average percentage of attendance	Study Tours/ Local Visits undertaken	Reports presented Original	Action Taken	Remarks
1	2	3	4	5	6	7	8	9	10
1.	Business Advisory Committee	30.6.2004	6	3 00	67.78%	—	6	—	—
2.	Committee of Privileges	7.8.2004	1	0 45	33%	—	—	—	—
3.	Committee on Ethics	28.4.05	—	—	—	—	—	—	—
4.	Committee on Absence of Members from the sittings of the House	7.8.2004	2	1 00	60% and 40%	—	2	—	—
5.	Committee on Government Assurances	7.8.2004	1	0 30	53%	—	1	—	—
6.	Committee on Papers laid on the Table	7.8.2004	3	2 40	38%	—	2	—	—
7.	Committee on Petitions	7.8.2004	4	3 10	35%	1	2	—	—
8.	Committee on Private Members' Bills and Resolutions	7.8.2004	5	3 25	49.33%	—	5	—	—
9.	Joint Committee on Offices of Profit	26.8.2004	1	0 30	46.6%	—	—	—	—

10.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	*26.8.2004	3	7	15	54%	—	1	—	Eight final action taken Statements were also laid in both Houses of Parliament.
		**1.5.2005	—	—	—	—	—	—	—	—
11.	Rules Committee	6.7.2004	—	—	—	—	—	—	—	—
12.	I. House Committee II. Sub-Committee on Construction of New Accommodation for MPs	10.6.2004 23.12.2004	1 1	1 0	30 55	45% 60%	—	—	—	—
13.	Committee on Subordinate Legislation	7.8.2004	2	1	30	56%	—	2	2	—
14.	Joint Committee on Salaries and Allowances of Members of Parliament	10.8.2004	1	1	40	86.67%	—	—	—	—
15.	General Purposes Committee	21.9.2004	—	—	—	—	—	—	—	—
16.	Railway Convention Committee	17.9.2004	3	3	10	42.59%	—	1	—	—
17.	Joint Committee on Food Management in Parliament House Complex	14.2.2005	2	2	30	40% and 46.66%	—	—	—	—

* For 2004-2005

** For 2005-2006

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken	
			4	H M
(I) RAILWAY BUDGET				
Budget (Railways) for 2005-2006.	26.2.2005	10.3.2005 11.3.2005 14.3.2005 15.3.2005	*General discussion *Discussion and voting on Demands for Grants on Account (Railways)	1 55
Supplementary Demands for Grants in respect of Budget (Railways) for 2004-2005	9.3.2005	10.3.2005 11.3.2005 14.3.2005 15.3.2005	*Discussion and voting on Supplementary Demands for Grants (Railways)	14 32
Demands for Grants (Railways) for 2005-2006		20.4.2005	** Discussion and voting	3 36

* Discussed together.

** Discussed together with the Government Resolution seeking approval of the recommendations contained in the First Report of the Railway Convention Committee regarding rate of dividend payable by the Railway undertaking to Government Revenues, etc.

(II) GENERAL BUDGET

Budget (General) for 2005-2006	28.2.2005	15.3.2005 16.3.2005 17.3.2005	* General Discussion * Discussion and voting on Demands for Grants on Account (General)	1	49
Supplementary Demands for Grants in respect of Budget (General) for 2004-2005	15.3.2005	16.3.2005 17.3.2005	*Discussion and voting on Supplementary Demands for Grants (General)	17	28
Discussion and voting on Demands for Grants of Ministry/Department of—					
1. Agriculture		21.4.2005		5	37
2. Rural Development		25.4.2005		3	40
3. Home Affairs		25.4.2005		4	18
4. Science and Technology		27.4.2005		0	44
Guillotining of the Demands for Grants of Ministries/Departments of—					
1. Agro and Rural Industries		27.4.2005		0	05
2. Atomic Energy		(at 7.07 PM)			
3. Chemicals & Fertilizers					

*Budget (General) for 2005-06 and Demands for Grants on Account (General) for 2005-06 were discussed together on 15.3.2005. Supplementary Demands for Grants in respect of Budget (General) for 2004-05 were also discussed alongwith, on 16.3.2005 and 17.3.2005.

	1	2	3	4	H	M
4. Civil Aviation						
5. Coal						
6. Mines						
7. Commerce and Industry						
8. Communications and Information Technology						
9. Company Affairs						
10. Consumer Affairs, Food and Public Distribution						
11. Culture						
12. Defence						
13. Development of North Eastern Region						
14. Environment and Forests						
15. External Affairs						
16. Finance						
17. Food Processing Industries						
18. Health and Family Welfare						
19. Heavy Industries and Public Enterprises						
20. Human Resource Development						
21. Information and Broadcasting						
22. Labour and Employment						
23. Law and Justice						
24. Non-Conventional Energy Sources						
25. Overseas Indian Affairs						

26. Panchayati Raj
27. Ocean Development
28. Parliamentary Affairs
29. Personnel, Public Grievances and Pensions
30 Petroleum and Natural Gas
31. Planning
32. Power
33. Lok Sabha
34. Rajya Sabha
35. Secretariat of the Vice President
36. Shipping, Road Transport and Highways
37. Small Scale Industries
38. Social Justice and Empowerment
39. Space
40. Statistics and Programme Implementation
41. Steel
42. Textiles
43. Tourism
44. Tribal Affairs
45. Urban Development
46. Urban Employment and Poverty Alleviation
47. Water Resources
48. Youth Affairs and Sports

27.4.2005
(at 7.07 PM)

0 05

	1	2	3	4
	H	M	H	M
(III) GOA BUDGET				
<hr/>				
Budget (Goa) for 2005-2006	17.3.2005	18.3.2005	*General Discussion *Discussion and voting on Demands for Grants on Account (Goa)	
Supplementary Demands for Grants (Goa) 2004-2005	17.3.2005	18.3.2005	*Discussion and Voting on Supplementary Demands for Grants (Goa)	
			0	33

*Taken up together.

(IV) BIHAR BUDGET

Budget (Bihar) for 2005-2006

17.3.2005 19.3.2005

*General Discussion
*Discussion and
voting on Demands
for Grants on
Account (Bihar)

Supplementary Demands for Grants (Bihar)
2004-2005

17.3.2005 19.3.2005

*Discussion and
Voting on
Supplementary
Demands for Grants
(Bihar)

39
1

**Taken up together.*

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which Leave granted	Date when Leave granted
1.	Shri D.V. Sadanand Gowda	01.12.2004 to 23.12.2004	15.3.2005
2.	Dr. Rajesh Kumar Mishra	07.12.2004 to 23.12.2004	
3.	Shri K.P. Naidu	01.12.2004 to 23.12.2004	
4.	Shri Rajesh Ranjan	01.12.2004 to 23.12.2004 and 25.02.2005 to 19.03.2005	22.03.2005

8. MOTIONS
(i) Motions Under Rules 191 and 342

SUMMARY

No. of notices received	:	204
No. of motions admitted	:	103
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil
Total time taken	:	Nil

(II) Motions Under Rule 388 for Suspension of Rules

Sl. No.	Brief subject	Name of member who moved	Date of discussion	Time taken		Remarks
				H	M	
1.	Suspension of clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 34 to the Patents (Amendment) Bill, 2005.	Shri Kamal Nath	22.3.2005	0	1	Adopted
2.	Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment* Nos. 87, 88 and 89 to the Right to Information Bill, 2004.	Shri Suresh Pachauri	11.5.2005	0	03	Adopted

*Three separate motions were moved and adopted.

9. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath/ Affirmation	Language in which oath/ Affirmation Made	Date of oath/ Affirmation	Time taken
1.	Shri Shankhlal Majhi	Akbarpur (SC)/ Uttar Pradesh			28.02.2005	0 05
2.	Shri Dharmendra Yadav	Mainpuri/ Uttar Pradesh	Oath	Hindi		
3.	Shri Rajesh Ranjan <i>alias</i> Pappu Yadav	Madhepura/ Bihar			21.03.2005	0 03

10. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of obituary references	Time taken
		2	3	4
1.	Sh. P.V. Narasimha Rao (Member, Sixth to Eleventh Lok Sabhas)	23.12.2004		H. M.
2.	Shri K.S. Ramaswamy (Member, Second and Sixth Lok Sabhas)	04.12.2004		
3.	Shri V. Arunachalam (Member, Sixth Lok Sabha)	31.12.2004		
4.	Shri Krishna Prakash Tiwari (Member, Seventh Lok Sabha)	26.01.2005		
5.	Shri Haribhau Shankar Mahale (Member, Sixth, Ninth and Thirteenth Lok Sabhas)	28.01.2005	25.02.2005	0 13
6.	Reference regarding loss of lives in the Tsunami Tragedy	26.12.2004		
7.	Reference regarding loss of lives in stampede at Kalubai temple in Mandradevi in Satara district of Maharashtra	25.01.2005		
8.	Reference regarding loss of lives due to avalanches and land slides in Jammu and Kashmir	20.01.2005		
9.	Reference regarding loss of lives in the earthquake which hit Zarand in Iran	22.02.2005		

- | | | | | | |
|-----|---|------------|------------|---|----|
| 10. | Shri Laxman Kakadya Dumada
(Member, Fifth Lok Sabha) | 19.02.2005 | 16.03.2005 | 0 | 03 |
| 11. | His Holiness Pope John Paul-II | 02.04.2005 | | | |
| 12. | Shri M. Palaniandy
(Member, Second Lok Sabha) | 08.03.2005 | | | |
| 13. | Shri Om Prakash Jindal
(Member, Eleventh Lok Sabha) | 31.03.2005 | 19.04.2005 | 0 | 14 |
| 14. | Shri Surender Singh
(Member, Eleventh and Twelfth
Lok Sabhas) | 31.03.2005 | | | |
| 15. | Shri Sant Ram Singla
(Member, Tenth Lok Sabha) | 07.04.2005 | | | |
| 16. | Reference regarding loss of lives
in the earthquake in Indonesia | 28.03.2005 | | | |
| 17. | Reference regarding loss of lives
in rail accident between 9168 Up
Varanasi-Ahmedabad Sabarmati
Express and Up Goods Train at
Samliya in Gujarat. | 21.04.2005 | 21.04.2005 | 0 | 04 |
| 18. | Swami Ranganathananda
(President, Rama Krishna Mission) | 25.04.2005 | 26.04.2005 | 0 | 04 |
| 19. | Shri Ibrahim Sulaiman Sait
(Member, Fourth to Tenth
Lok Sabhas) | 27.04.2005 | 29.04.2005 | 0 | 04 |
-

1	2	3	4	5
20.	Shri Akbor Ali Khandoker (Member, Twelfth and Thirteenth Lok Sabhas)	24.04.2005	02.05.2005	0 03
21.	Shri Shyam Lal Yadav (Member, Eighth Lok Sabha)	06.05.2005	09.05.2005	0 03
22.	Shri Tulsidas Dasappa (Member, Fourth to Sixth Lok Sabhas)	19.04.2005	{ 13.05.2005	0 05
23.	Shri Chandradev Prasad Verma (Member, Sixth, Seventh and Eleventh Lok Sabhas)	30.04.2005		

**11. PAPERS LAID ON THE
TABLE**

(a) By Government	1533
(b) By Private Members	Nil

12. PETITIONS

Petitions presented by Members

—

Three

13. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
1	2	3	4	5	6	7	8
25.2.2005	2.3.2005 9.3.2005 10.3.2005	Shri Pawan Kumar Bansal Shri Ajay Makan	918	—	10.3.2005	H 11	M 22 19.3.2005

14. QUESTIONS

(i) Starred Questions

- | | |
|--|-----|
| (a) Number of Questions put down in Question Lists for oral answer | 700 |
| (b) Number of Questions orally answered | 116 |

(ii) Short Notice Questions

- | | |
|--|-----|
| Number of Questions put down in Short Notice Question List | Nil |
| (a) Number of Short Notice Question Orally answered | Nil |
| (b) Number of Short Notice Question Laid on the Table of the House | Nil |

(iii) Unstarred Questions

- | | |
|---|-------|
| (a) Number of Questions put down in Question Lists for written answers | 7337* |
| (b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent. | 7921 |

*Including 2 Questions deleted from unstarred list.

**(iv) Half-an hour discussion arising out of Answers to Questions during the Fourth Session of
Fourteenth Lok Sabha**

Sl.No.	Brief Subject	Name of members who got priority in the ballot to raise the discussion	Date of Discussion	Ministry/Deptt.	Time taken Hrs. Mts.
1.	Carcinogenic Chemicals in Baby Products	Shri Anil Basu	9.5.2005	Health & Family Welfare	0 36
2.	Sarva Shiksha Abhiyan	Shri Ravi Prakash Verma	11.5.2005	Human Resource Development	0 49

15. RESIGNATION BY MEMBERS

Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
Shri S. Bangarappa	Karnataka	Shimoga	10.03.2005	Resigned on 10.03.2005. Announcement was made in the House on 10.03.2005

16. RESOLUTIONS

(i) Government Resolutions

Sl.No.	Brief subject	Name of member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7
1.	@That this House approves the recommendations contained in paras 45, 46, 47, 48, 49, 50, 51 and 53 of the First Report of the Railway Convention Committee (2004) appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to the Lok Sabha on 21.12.2004.	Shri Lalu Prasad	20.4.2005	H 03	M 36 Railways	Adopted

@ Discussed together with the Demands for Grants in respect of the Budget (Railways) for 2005-2006.

(ii) Statutory Resolutions

Sl.No.	Subject	Article/Section of the Constitution/Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	That this House approves the Proclamation issued by the President on the 4th March, 2005 under article 356 of the Constitution in relation to the State of Goa.	Article 356	Shri Shivraj V. Patil	18.3.2005	H M	Home Affairs	Adopted
2.	That this House approves the Proclamation issued by the President on the 7th March, 2005 under article 356 of the Constitution in relation to the State of Bihar.	Article 356	Shri Shivraj V. Patil	19.3.2005	4 49	Home Affairs	Adopted
3.*	That this House disapproves of the Patents (Amendment) Ordinance, 2004 (No. 7 of 2004) promulgated by the President on 26 December, 2004.	Article 123	Shri Bachti Singh Rawat	22.3.2005	4 05	Commerce and Industry	negatived

4.	In pursuance of sub-section (2) of section 3 of the Central Excise Tariff Act, 1985, this House hereby approves the notification No. 14/2005—Central Excise dated 7th March, 2005 [G.S.R. 161(E) dated 7th March, 2005] which seeks to amend the First Schedule and Second Schedule to the Central Excise Tariff Act.	Sub-section (2) of section 3 of Central Excise Tariff Act, 1985	Shri S.S. Panimanickam	23.3.2005	0	01	Finance					Adopted

*Discussed together with the motion for consideration of the Patents (Amendment) Bill, 2005.

(iii) Private Members' Resolutions

Sl. No.	Subject	Name of Member who moved	Date(s) of moving and discussion	H.	M.	Time taken	Ministry/ Departments	Remarks
1.	Taking into account the unprecedented crisis in agrarian sector, which has resulted in debt trap, unemployment and poverty of the farmers and agricultural workers and mass suicide by them, this House urges upon the Government to take adequate relief measures for the rehabilitation of the families of those who have committed suicide and also to take effective debt relief measures along with measures to refinance the agrarian sector so that it again gets revitalised as the most important economic sector in the country.	Shri P.K. Vasudevan Nair	16.7.2004 (Second Session) 10.12.2004 (Third session) 24.3.2005 6.5.2005	3 2 hours	42 31 minutes 2nd and 3rd Sessions)	Agriculture	Negative	
2.	In view of the demand for ensuring adequate representation to women in the State Legislatures and Parliament gaining ground, this House resolves that the Central Government should bring forward a suitable legislation to reserve atleast one third of the seats for women in all the State Legislatures and both Houses of Parliament.	Shri C.K. Chandrappan	6.5.2005	0	31	Law and Justice	Discussion not concluded	

SUMMARY

(PRIVATE MEMBERS' RESOLUTIONS)

1.	No. of Resolutions received	:	11
2.	No. of Resolutions discussed	:	2
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negatived	:	01
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	01

Sl. No.	Brief Subject	Name of the member who raised	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1.	Statement laid on the Table on 9 March, 2005 by the Minister of State in the Ministry of External Affairs on developments in Nepal and visits of the Minister of External Affairs to Afghanistan and Pakistan.	Shri C.K. Chandrapan	21.3.2005	H 4 M 27	External Affairs	Discussion concluded
2.	Natural calamities in the country.	Shri Rupchand Murmu	23.3.2005 24.3.2005	7 05	Home Affairs	Discussion concluded
3.	Electoral Reforms.	Shri Devenra Prasad Yadav	3.5.2005 4.5.2005 5.5.2005	6 35	Law and Justice	Discussion concluded
4.	Increasing population in the country.	Shri Prabodh Panda	6.5.2005 9.5.2005 11.5.2005 13.5.2005	1 04	Health and Family Welfare	Discussion not concluded
5.	Statement made by the Hon'ble Prime Minister on 20.4.2005 regarding visits of Chinese Premier and the President of Pakistan to India.	Shri Rupchand Pal	12.5.2005	2 24	Prime Minister's Office, External Affairs	Discussion concluded

18. SITTINGS OF LOK SABHA

Sl.No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for 7 March, 2005 and fixation of sitting of Lok Sabha on 19 March, 2005.	02.3.2005	On recommendation of Business Advisory Committee, Lok Sabha agreed to cancel its sitting fixed for Monday, the 7th March, 2005 as there were no sittings of the House on 5th and 6th March, 2005 (being Saturday and Sunday) and the 8th March, 2005 on account of Maha Shivratri. Lok Sabha also agreed to fix its sitting on Saturday, the 19th March, 2005 for completion of urgent items of Government business.
2.	Cancellation of sitting fixed for 18 April, 2005.	15.4.2005	Monday, 18th April, 2005 was declared as closed holiday on account of Ram Navami for all Central Govt. Offices. On the request of some opposition members, Hon'ble Speaker cancelled the sitting of Lok Sabha fixed for Monday, the 18th April, 2005.

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	422
No. of discussions admitted	:	5
No. of discussions held	:	5
No. of discussions completed	:	4
No. of discussions remained part-discussed	:	1
Total time taken	:	21 Hours 35 Minutes

19. SPEAKER/DY. SPEAKER/CHAIRMAN
Announcements/Observations/References / Rulings

Sl. No.	Subject	By Whom	Date
1.	Ruling on the admissibility of the notice of Adjournment Motion given by Shri L.K. Advani regarding dismissal of the duly elected Government of Shri Manohar Parrikar, Chief Minister of Goa by the Governor of the State.	The Speaker	1.03.2005
2.	Reference regarding platinum jubilee of the Dandi March led by the Father of the Nation, Mahatma Gandhi.	The Speaker	11.03.2005
3.	Reference regarding loss of several lives in the tragic train accident on 21.4.2005 between 9168 UP Varanasi - Ahmedabad Sabarmati Express and UP Goods train at Samalya Station on Godhra Vadodara section in Gujarat.	The Speaker	21.4.2005
4.	Observation regarding decision arrived at the Hon'ble Speaker's meeting with Leaders of Parties in Lok Sabha held on 20 April, 2005 on regulation of the 'Zero Hour'.	The Speaker	21.4.2005
5.	Reference regarding the 50th Anniversary of the Bandung Conference held in 1955.	The Speaker	25.4.2005
6.	Reference regarding successful launching of Polar Satellite Launch Vehicle PSLV-C6	The Speaker	5.5.2005
7.	Observation regarding boycott of the House by the opposition parties.	The Speaker	5.5.2005
8.	Reference regarding the 60th Anniversary of the end of Second World War.	The Speaker	9.5.2005
9.	Observations regarding business transacted by the House during the weeks ending on March 11, 19 & 24, April 21 & 29 and May 6, 2005.	The Speaker	15.3.2005 22.3.2005 20.4.2005 27.4.2005 3.5.2005 10.5.2005
10.	Observation regarding constitution of Parliamentary Forum on Water.	The Speaker	12.5.2005
11.	Valedictory Reference on the conclusion of the Fourth Session of the Fourteenth Lok Sabha.	The Prime Minister and the Speaker	13.5.2005

20. STATEMENTS

**(i) Statements Made/Laid by Ministers Under Rule 372 and Direction 73A
During Fourth Session of Fourteenth Lok Sabha**

Sl.No.	Brief Subject	Name of Minister	Date	Time Take	
1	2	3	4	5	H. M.
1.	The status of implementation of recommendations contained in the Second Report of the Standing Committee on Agriculture	Shri Sharad Pawar	9.3.2005	00	02
*2.	Developments in Nepal and the present status of bilateral relations with Pakistan and Afghanistan	Shri E. Ahamed	9.3.2005	00	01
3.	Constitution of the National Disaster Management Authority and its associated committees pending enactment of a law on Disaster Management.	Shri Shivraj V. Patil	10.3.2005	00	03
*4.	Relief and rehabilitation of Tsunami affected people.	Shri Shivraj V. Patil	10.3.2005	00	01
*5.	Status of implementation of recommendations contained in the Fourth Report of Standing Committee on Information Technoloy pertaining to Ministry of Information and Broadcasting.	Shri S. Jaipal Reddy	10.3.2005	00	01
6.	Government business for the week commencing the 14th March, 2005.	Shri Ghulam Nabi Azad	11.3.2005	00	13
7.	Correcting the reply given on 21.12.2004 to Starred Question No. 294 by Shri Asaduddin Owaisi, M.P. regarding Atrocities on Minorities and reasons for delay in correcting the reply.	Shri Sriprakash Jaiswal	15.3.2005	00	01
*8.	Correcting the reply given on 2.12.2004 to Starred Question No. 40 by Shri Gurudas Kamat, M.P. regarding losses to Doordarshan in Athens Olympic and reasons for delay in correcting the reply.	Shri S. Jaipal Reddy	17.3.2005	00	01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
			H.	M.
9.	Launching of an Unemployment Benefit Scheme.	Shri K. Chandrashekhar Rao	17.3.2005	00 06
*10.	Status of implementation of recommendations contained in the First Report of Standing Committee on Coal and Steel pertaining to Ministry of Coal.	Dr. Dasari Narayan Rao	18.3.2005	00 01
11.	Government business for the week commencing the 21st March, 2005.	Shri B.K. Handique	19.3.2005	00 05
12.	Status of implementation of recommendations contained in the First Report of Standing Committee on Food, Consumer Affairs and Public Distribution.	Shri Sharad Pawar	21.3.2005	00 02
*13.	Private Universities	Shri Arjun Singh	21.3.2005	00 01
14.	Status of implementation of recommendation contained in the First Report of Standing Committee on energy on the Demands for Grants (2004-05).	Shri P.M. Sayeed	22.3.2005	00 01
*15.	Correcting the reply given on 1.3.2005 to Starred Question No. 1 by Shri Avtar Singh Bhadana and Shri Brajesh Pathak, M.Ps regarding Tsunami Disaster and reasons for delay in correcting the reply.	Shri S. Reghupathy	22.3.2005	00 02
*16.	Status of implementation of recommendations contained in the Fourth Report of Standing Committee on Finance in connection with the examination of Demands for Grants of the Ministry of Statistics and Programme Implementation for the year 2004-05.	Shri Oscar Fernandes	24.3.2005	00 01
**17.	Visits of the Chinese Premier and President of Pakistan to India.	Dr. Manmohan Singh	20.4.2005	00 21

*Laid a copy (Hindi and English Versions) of the statement.

**Also laid on the Table a copy each (Hindi and English versions) of the (i) Joint Statement of Republic of India and the People's Republic of China; (ii) Agreement between the Government of the Republic of India and the Government of the People's Republic of China on the Political Parameters and Guiding Principles for the Settlement of the India-China Boundary Question and (iii) Joint Statement, India-Pakistan.

1	2	3	4	5
			H. M.	
18.	Affidavit filed on behalf of the Union of India in the Writ Petition (C) 270 of 2004 filed by Shri K.G. Dhananjay Chauhan versus Union of India and others in the Supreme Court on the subject of CAG report No. 7A of 2001 relating to procurement done for Operation Vijay (Kargil).	Shri Pranab Mukherjee	20.4.2005	00 01
*19.	Status of implementation of recommendations contained in the 1st, 2nd and 3rd Reports of the Standing Committee on Information Technology pertaining to Department of IT, Department of Posts and Department of Telecommunications, respectively, in the Ministry of Communications and InformationTechnology.	Shri Dayanidhi Maran	20.4.2005	00 01
20.	Rail accident of Train No.9168 Up Varanasi - Ahmedabad Sabarmati Express with Goods train at Samlaya Station on Godhra - Vadodara section of Western Railway's Vadodara Division on 21 April, 2005.	Shri R. Velu	21.4.2005	00 02
21.	Government business for the week commencing the 25th April, 2005.	Shri Ghulam Nabi Azad	21.4.2005	00 11
22.	Collision between 9168 Up Sabarmati express and Goods Train at Samlaya Station on Vadodara Division of Western Railway on 21 April, 2005.	Shri Lalu Prasad	25.4.2005	00 06
*23.	Status of implementation of recommendations of the Standing Committee on Urban Development contained in its 2nd Report (14th Lok Sabha) on Demands for Grants 2004-05 of the Ministry of Urban Development.	Shri Ghulam Nabi Azad	26.4.2005	00 01
*24.	Status of implementation of recommendations contained in the Sixty-sixth Report of the Standing	Shri E.V.K.S. Elangovan	26.4.2005	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
			H.	M.
Committee on Ministry of Commerce & Industry, Department of Industrial Policy & Promotion.				
25.	Status of implementation of the recommendations contained in the Second report of Standing Committee on Labour on Demands for Grants (2004-05) of the Ministry of Textiles.	Shri Shankersinh Vaghela	29.4.2005	00 01
*26.	Status of implementation of the recommendations contained in the Third Report of Committee on Rural Development, pertaining to the Department of Rural Development, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	29.4.2005	00 01
27.	Government Business for the week commencing the 2th May, 2005.	Shri B.K. Handique	29.4.2005	00 03
28.	Status of implementation of the recommendations contained in the report of Standing Committee on Agriculture on Demands for Grants (2004-05).	Shri Sharad Pawar	2.5.2005	00 01
29.	Status of implementation of the recommendations contained in the 65th Report of the Standing Committee on Commerce on Demands for Grants (2004-05) in respect of Department of Commerce.	Shri E.V.K.S. Elangovan	2.5.2005	00 01
30.	Article appeared in the 'Outlook' magazine of 9th May, 2005 regarding the visit of Justice S.N. Phukan Commission to Pune and other places.	Shri Pranab Mukherjee	4.5.2005	00 08
31.	Status of implementation of recommendations made by the Standing Committee on Science & Technology, Environment & Forests in its 127th Report on Demands for Grants (2004-05) of the Department of Biotechnology.	Shri Kapil Sibal	4.5.2005	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
			H. M.	
32.	Status of implementaion of the recommendations contained in the 130th Report of Standing Committee on Science & Technology, Environment & Forests on Demands for Grants (2004-05) of the Department of Atomic Energy.	Shri Prithviraj Chavan	4.5.2005	00 01
33.	Status of implementation of recommendations contained in the First report of Standing Committee on Defence.	Shri Pranab Mukherjee	5.5.2005	00 02
*34.	Status of implementation of recommendations contained in the second report of Standing Committee on Social Justice & Empowerment on Demands for Grants 2004-05 pertaining to Ministry of Tribal Affairs.	Shri P.R. Kyndiah	6.5.2005	00 01
35.	Status of implementation of recommendations contained in the (i) First Report on Demands for Grants (2004-05) — Department of Drinking Water Supply; and (ii) Second Report on Demands for Grants (2004-05)—Department of Land Resources of the Standing Committee on Rural Development.	Dr. Raghuvansh Prasad Singh	6.5.2005	00 01
*36.	Status of implementation of recommendations contained in the Eleventh, Twelfth and Thirteenth Reports of the Standing Committee on Finance.	Shri Prem Chand Gupta	6.5.2005	00 01
37.	Government business for the week commencing the 9th May, 2005.	Shri B.K. Handique	6.5.2005	00 02
38.	Meningococcal disease.	Smt. Panabaka Laxmi	6.5.2005	00 06
*39.	Status of implementation of the recommendations contained in the 152nd and 157th Reports of the Standing Committee on Human Resource Development pertaining to Ministry of Youth Affairs & Sports.	Shri Sunil Dutt	10.5.2005	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
			H. M.	
*40.	Status of implementation of the recommendations of the Standing Committee on Urban Development as contained in the First and Fourth Reports on Demands for Grants (2004-05) of the Ministry of Urban Employment and Poverty Alleviation.	Km. Selja	10.5.2005	00 01
*41.	Status of implementation of the recommendations contained in the 126th Report of the Standing Committee on Science and Technology, Environment & Forests on Demands for Grants (2004-2005) pertaining to Department of Scientific & Industrial Research.	Shri Kapil Sibal	11.5.2005	00 01
*42.	Status of implementation of the recommendations contained in the 128th Report of the Standing Committee on Science & Technology, Environment & Forests on Demands for Grants (2004-2005) pertaining to Department of Ocean Development.	Shri Kapil Sibal	11.5.2005	00 01
*43.	Status of implementation of the recommendations contained in the 133rd Report of the Standing Committee on Science and Technology, Environment & Forests on Demands for Grants (2004-2005) pertaining to Department of Science & Technology.	Shri Kapil Sibal	11.5.2005	00 01
*44.	Status of implementation of the recommendations contained in the First Report of the Standing Committee on External Affairs on Demands for Grants (2004-2005).	Shri E. Ahamed	11.5.2005	00 01
*45.	Status of implementation of the recommendations contained in the First, Third and Fourth Reports of the Standing Committee on Railways.	Shri R. Velu	12.5.2005	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
			H. M.	
*46.	Status of implementation of the recommendations contained in the First Report of the Standing Committee on Chemicals & Fertilizers on Demands for Grants (2004-2005) pertaining to the Department of Chemicals and Petrochemicals.	Shri Ram Vilas Paswan	12.5.2005	00 01
*47.	Status of implementation of the recommendations contained in the Second Report of the Standing Committee on Chemicals & Fertilizers on Demands for Grants (2004-2005) pertaining to the Department of Fertilizers.	Shri Ram Vilas Paswan	12.5.2005	00 01
*48.	Status of implementation of the recommendations contained in the Third Report of the Standing Committee on Coal and Steel on Demands for Grants (2004-2005) pertaining to the Ministry of Steel.	Shri Ram Vilas Paswan	12.5.2005	00 01
*49.	Status of implementation of recommendations contained in the 4th Report of the Standing Committee on Rural Development on Demands for Grants (2004-2005) pertaining to the Ministry of Panchayati Raj.	Shri Mani Shankar Aiyar	12.5.2005	00 01
*50.	Status of implementation of the recommendations contained in the First Report of the Standing Committee on Social Justice & Empowerment on Demands for Grants (2004-2005) pertaining to the Ministry of Social Justice & Empowerment.	Smt. Meira Kumar	12.5.2005	00 01
*51.	Status of implementation of recommendations contained in the 151st, 156th and 158th Report of the Standing Committee on Industry pertaining to the Ministry of Heavy Industries and Public Enterprises.	Shri Sontosh Mohan Dev	12.5.2005	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
			H. M.	
*52.	Status of implementation of the recommendations contained in the 79th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2004-2005) pertaining to the Ministry of Tourism.	Smt. Renuka Chowdhury	12.5.2005	00 01
*53.	Status of implementation of the recommendations contained in the 78th and 88th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2004-2005) and (2005-2006) pertaining to the Ministry of Civil Aviation.	Shri Praful Patel	12.5.2005	00 01
*54.	Status of implementation of the recommendations contained in the 110th Report of the Standing Committee on Home Affairs on Demands for Grants (2004-2005) pertaining to the Ministry of Development of North Eastern Region.	Shri P.R. Kyndiah	13.5.2005	00 01
*55.	Status of implementation of the recommendations contained in the Report of the Standing Committee on Health and Family Welfare on Demands for Grants (2004-2005) pertaining to the Ministry of Health and Family Welfare.	Dr. Anbumani Ramadoss	13.5.2005	00 01
*56.	Status of implementation of the recommendations contained in the First Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demand for Grants (2004-2005) of the Ministry of Personnel, Public Grievances and Pensions.	Shri B.K. Handique	13.5.2005	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
			H.	M.
*57.	Status of implementation of the recommendations contained in the 129th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2004-2005) of the Department of Space.	Shri Prithviraj Chavan	13.5.2005	00 01
58.	Disinvestment of Centaur Hotel Juhu Beach Mumbai and Centaur Hotel Airport Mumbai.	Shri P. Chidambaram	13.5.2005	00 01

(ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during Fourteenth Lok Sabha (as on 27.06.2005)

	Total No. of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (2.6.2004 to 10.6.2004)	35	30	85.71
Second Session (5.7.2004 to 26.8.2004)	220	157	71.36
Third Session (1.12.2004 to 23.12.2004)	188	142	75.53
Fourth Session (25.2.2005 to 13.5.2005)	365	160	43.84

(iii) Statement showing the time taken owing to interruptions in the House during Fourth Session of Fourteenth Lok Sabha

Date	Time spent on Interruptions	Time lost due to Adjournment of the House following interruptions	Remarks
1	2	3	4
	H M	H M	
1.3.2005	0 02	5 42	Interruptions Started at 1113 hrs. and continued upto 1115 hrs. At 1115 hrs. Lok Sabha adjourned till 1130 hrs. At 1130 hrs. when the House reassembled H.S gave his ruling on the admissibility of Adjournment Motion and Lok Sabha adjourned at 1133 hrs. for the day.
2.3.2005	1 11	4 12	Interruptions started at 1113 hrs. and continued upto 1140 hrs. At 1140 hrs. Lok Sabha adjourned to meet at 12 Noon. When Lok Sabha reassembled at 12 Noon, interruptions again started. Amidst interruptions business of the House was transacted upto 1224 hrs. Interruptions continued between 1224 hrs. and 1248 hrs. At 1248 hrs. Lok Sabha adjourned to meet at 1400 hrs. When the House reassembled at 1400 hrs., interruptions again started and continued upto 1404 hrs. At 1404 hrs. Lok Sabha adjourned to meet at 1430 hrs. When the House reassembled at 1430 hrs. Interruptions again started and continued upto 1446 hrs. At 1446 hrs. Lok Sabha adjourned for the day.
3.3.2005	0 04	5 55	Interruptions started at 1101 hrs. and continued upto 1103 hrs. At 1103 hrs. Lok Sabha adjourned to meet at

1	2	3	4
	H M	H M	
			1130 hrs. When Lok Sabha reassembled at 1130 hrs. interruptions again started and continued upto 1132 hrs. At 1132 hrs. Lok Sabha adjourned for the day.
4.3.2005	0 07	5 53	Interruptions started at 1100 hrs. and continued upto 1107 hrs. At 1107 hrs. Lok Sabha adjourned for the day.
10.3.2005	0 07	0 09	Interruptions started at 1214 hrs. and continued upto 1221 hrs. At 1221 hrs. Lok Sabha adjourned to meet at 1230 hrs.
11.3.2005	0 05	0 14	Interruptions started at 1211 hrs. and continued upto 1216 hrs. At 1216 hrs. Lok Sabha adjourned to meet at 1230 hrs.
14.3.2005	— —	0 15	Due to interruptions in the House, Lok Sabha adjourned at 1245 hrs. to meet at 1400 hrs.
17.3.2005	0 02	0 14	Interruptions started at 1214 hrs. and continued upto 1216 hrs. At 1216 hrs. Lok Sabha adjourned to meet at 1230 hrs.
19.4.2005	0 18	5 25	Interruptions started at 1107 hrs. and continued upto 1114 hrs. At 1114 hrs. Lok Sabha adjourned to meet at 1130 hrs. Interruptions again started at 1140 hrs. and continued upto 1151 hrs. At 1151 hrs. Lok Sabha adjourned for the day.
21.4.2005	0 06	2 03	Interruptions started at 1551 hrs. and continued upto 1557 hrs. At 1557 hrs. Lok Sabha adjourned for the day.
25.4.2005	0 13	0 29	Interruptions continued between 1211 hrs. to 1224 hrs. Due to continued interruptions, Lok Sabha adjourned at 1224 hrs. till 1245 hrs. Due to interruptions, Lok Sabha adjourned at 1252 hrs. till 1400 hrs.
26.4.2005	0 33	4 20	Interruptions started at 1102 hrs. and continued upto 1115 hrs. At 1115 hrs. Lok Sabha adjourned to meet at 1130 hrs. Interruptions continued

1	2	3	4
	H M	H M	
between 1220 hrs. to 1228 hrs. Due to interruptions, Lok Sabha adjourned at 1228 hrs. to meet at 1400 hrs. Interruptions again started at 1404 hrs. and continued upto 1410 hrs. At 1410 hrs. Lok Sabha adjourned till 1530 hrs. Interruptions again started at 1531 hrs. and continued at 1535 hrs. Lok Sabha adjourned at 1535 hrs. to meet at 1615 hrs. Interruptions again started at 1625 hrs. and continued upto 1627 hrs. At 1627 hrs. Lok Sabha adjourned for the day.			
Total	2 48	34 51	

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

(iv) Statement indicating matters raised after Question Hour and before taking up of the listed business and the time taken thereon during Fourth Session of Fourteenth Lok Sabha

Date	Number of matters raised	Number of members who spoke	Time Taken H. M.
25.2.2005	—	—	—
26.2.2005	—	—	—
28.2.2005	—	—	—
1.3.2005	—	—	—
2.3.2005	2	2	0 08
3.3.2005	—	—	—
4.3.2005	—	—	—
9.3.2005	—	—	—
10.3.2005	—	—	—
11.3.2005	1	11	0 29
14.3.2005	18	19	0 43
15.3.2005	17	19	0 46
16.3.2005	30	30	0 59
17.3.2005	19	28	0 57
18.3.2005	—	—	—
19.3.2005	10	10	0 12
21.3.2005	22	24	0 44
22.3.2005	30	36	1 03
23.3.2005	30	36	1 00
24.3.2005	13	17	0 25
19.4.2005	—	—	—
20.4.2005	01	07	0 23
21.4.2005	11	20	0 40
25.4.2005	07	07	0 13
26.4.2005	—	—	—

Date	Number of matters raised	Number of members who spoke	Time Taken	
			H	M
27.4.2005	15	18	0	39
28.4.2005	11	15	0	25
29.4.2005	12	14	0	37
2.5.2005	09	09	0	21
3.5.2005	13	16	0	38
4.5.2005	11	12	0	21
5.5.2005	07	13	0	29
6.5.2005	17	19	0	42
9.5.2005	03	04	0	21
10.5.2005	09	16	0	21
11.5.2005	10	14	0	22
12.5.2005	19	27	0	40
13.5.2005	01	01	0	03
Total	348	444	14	41

**21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS
TRANSACTED DURING THE FOURTH SESSION OF FOURTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	1	2	
	H M		
ADJOURNMENT MOTION	0 32		0.25
President's Address	11 22		5.35
BILLS			
(a) Government Bills	@34 39		16.32
(b) Private Members' Bills	9 43		4.58
BUDGET—			
(a) Railway Budget	*20 03		9.44
(b) General Budget	33 41		15.86
(c) Budget in respect of States under President's rule	2 12		1.04
CALLING ATTENTION NOTICES	6 06		2.87
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	21 35		10.16
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	14 41		6.91
MATTERS UNDER RULE 377	3 05		1.45
MOTIONS—			
Motions under Rule 388	0 04		0.03
QUESTIONS 12.70			26 58
Half an Hour Discussion	1 25		0.67
RESOLUTIONS—			
(a) Government Resolutions	*		
(b) Statutory Resolutions	8 29		3.99
(c) Private Members' Resolutions	4 13		1.99
STATEMENTS (RULE 372 AND DIRECTION 73A)	2 16		1.07
OTHER MATTERS such as Oath or Affirmation, Paper Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	11 18		5.32
TOTAL	212 22		100

@Joint discussion took place on certain Statutory Resolution [Vide Statement No. 16(ii) S.No. 3] and motion for consideration of connected Government Bill [Vide Statement No. 3(i) S.No. 8]. Time taken on joint discussion has been shown under Government Bills.

*Discussed together alongwith the Government Resolution approving certain recommendations of Railway Convention Committee contained in their First Report.